

(2)

and examine the plan, and submit a viable and workable proposal to this bench within a period of 2 weeks, balancing the interests of all parties

RP is directed to take necessary action to dispose of the Trivandrum property. Kerala Financial Corporation (R3) is directed to render necessary cooperation.

List the matter for further consideration on **30.07.2024**.

IA(IBC)/263 /KOB/2024 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

It is seen from the records that despite granting time, no reply has been filed in the present application. Respondents are directed to file their reply affidavits within a period of two weeks. Copy shall be served on the other side.

List the matter on **30.07.2024**.

IA(IBC)/264/KOB/2024 IN IA(IBC)/215/KOB/2023 in CP(IB)/05/KOB/2021

This is an application filed by M/s Orchid Valley Apartment Buyers Association to implead them as party to IA(IBC)/215/KOB/2023.

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode and submitted that the RP has no objection in allowing the present impleading application.

Taking note of the submissions of the Counsel appearing for the Petitioner and the no objection stated by the Respondent RP, the present application for impleadment of the applicant as a party in the abovesaid IA is allowed.

(3)

Applicant in IA(IBC)/215/KOB/2023 is directed to carry out the necessary amendments within a period of two weeks and file amended cause title.

With the aforesaid observations, this IA is **allowed and disposed of**.

IA(IBC)/262/ KOB/2024 IN IA(IBC)/216/KOB/2023 in CP(IB)/05/KOB/2021

This is an application filed by M/s Angelwoods Apartments Allottees Association to implead them as party to IA(IBC)/216/KOB/2023.

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode and submitted that the RP has no objection in allowing the present impleading application.

Taking note of the submissions of the Counsel appearing for the Petitioner and the no objection stated by the Respondent RP, the present application for impleadment of the applicant as a party in the abovesaid IA is allowed.

Applicant in IA(IBC)/216/KOB/2023 is directed to carry out the necessary amendments within a period of two weeks and file amended cause title.

With the aforesaid observations, this IA is **allowed and disposed of**.

IA(IBC)/333/KOB/2023 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Sajen Thampan appears virtually on behalf of the Applicants through virtual mode. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

Even though time was granted, no reply has been filed. Respondent is given final opportunity to file reply affidavit within a period of two weeks from today. Copy shall be served on the other side.

List the matter on **07.08.2024**.

IA(IBC)/265/KOB/2024 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Bijoy Pulipra appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod PV appears along with learned RP Mr. K.Parameswaran Nair for R1 & R3 through virtual mode. Mr. Terry V James appears through virtual mode and takes notice on behalf R2 and seeks time to file Vakalathnama and reply affidavit.

Even though time was granted, no reply has been filed by any of the respondents. All respondents are given **final opportunity** to file reply affidavit within a period of two weeks from today. Copy shall be served on the other side.

List the matter on **07.08.2024**.

IA(IBC)/266/KOB/2024 in CP(IB)/05/KOB/2021

Learned proxy Counsel appears on behalf of the Applicants through virtual mode and seeks for an adjournment as his senior Counsel is not available. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair (Respondent No.1) through virtual mode. No appearance for other respondents (2 to 4).

It is seen from the records that despite granting time, no reply has been filed in the present application. Respondents are directed to file their reply affidavits within a period of two weeks. Copy shall be served on the other side.

At the request of the proxy counsel appearing on behalf of the Applicants, list this matter on **30.07.2024**.

IA(IBC)/268/KOB/2024 in CP(IB)/05/KOB/2021

Learned proxy Counsel appears on behalf of the Applicants through virtual mode and seeks for an adjournment as his senior Counsel is not available. Learned

(5)

Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

Respondent is directed to file reply affidavit within a period of 2 weeks. Copy shall be served on the other side.

At the request of the proxy counsel appearing on behalf of the Applicants, list this matter on **07.08.2024**.

IA(IBC)/269/KOB/2024 in CP(IB)/05/KOB/2021

Learned proxy Counsel appears on behalf of the Applicants through virtual mode and seeks for an adjournment as his senior Counsel is not available. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

Respondent is directed to file reply affidavit within a period of 2 weeks. Copy shall be served on the other side.

At the request of the proxy counsel appearing on behalf of the Applicants, list this matter on **07.08.2024**.

IA(IBC)/279/KOB/2024 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Liju V Stephen appears on behalf of the Applicants through virtual mode. Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

Respondent is directed to file reply affidavit within a period of 2 weeks. Copy shall be served on the other side.

List this matter on **07.08.2024**.

(6)

IA(IBC)/215/KOB/2023 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

The present plan is **reserved for verification**. Law Research Assistant is directed to verify the present plan and submit a report within a week. List the matter on **30.7.2024** for further orders.

IA(IBC)/216/KOB/2023 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

The present plan is **reserved for verification**. Law Research Assistant is directed to verify the present plan and submit a report within a week. List the matter on **30.7.2024** for further orders.

IA(IBC) (PLAN) /2/KOB/2024 in CP(IB)/05/KOB/2021

Learned Counsel, Mr. Vinod P V appears along with Learned RP, Mr. K Parameswaran Nair through virtual mode.

The present plan is **reserved for verification**. Law Research Assistant is directed to verify the present plan and submit a report within a week. List the matter on **30.7.2024** for further orders.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**